

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 1595
ANSWERED ON 31/07/2024

WIND SOLAR HYBRID POLICY

1595. SHRI KRISHNA PRASAD TENNETI

Will the Minister of New and Renewable Energy be pleased to state:

- (a) whether the Government proposes to implement the Wind Solar Hybrid policy soon and if so, the details thereof;
- (b) whether the Government proposes to implement any such projects as a part of the scheme in the State of Andhra Pradesh particularly in Bapatla Parliamentary Constituency and if so, the details thereof; and
- (c) the details of the locations identified so far across the country?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) Government issued National Wind-Solar Hybrid Policy on 14th May, 2018 with an objective to provide a framework for promotion of large grid connected wind-solar PV hybrid system for optimal and efficient utilization of wind and solar resources, transmission infrastructure and land. The policy also aims to encourage new technologies, methods and way-outs involving combined operation of wind and solar PV plants. Implementation of the policy is carried out through bids by the Renewable Energy Implementing Agencies (REIAs), viz. Solar Energy Corporation of India Ltd. (SECI), NTPC Ltd., SJVN Ltd. and NHPC Ltd. for Wind-Solar Hybrid Projects, including projects with assured supply during peak hours, Firm & Dispatchable Renewable Energy (FDRE) and Round the Clock (RTC) renewable Power. As on 30.06.2024, around 1.44 GW of hybrid projects are already commissioned.

(b) & (c) National Institute of Wind Energy has identified probable areas within the seven windy States, viz. Andhra Pradesh, Gujarat, Karnataka, Madhya Pradesh, Rajasthan, Tamil Nadu and Telangana, with potential capacity of about 53 GW of Wind-Solar Hybrid power. However, exact location of such projects is decided by the developers based on techno-economic viability. Details of Wind-Solar Hybrid projects, including assured supply during peak power, FDRE and RTC projects, awarded in the State of Andhra Pradesh are given at **Annexure-I**.

Annexure I referred to in reply to part (b) & (c) of the Lok Sabha Unstarred Question No. 1595 for 31.07.2024

S.N.	Bid	Name of the Developer	Awarded Capacity (MW)	Project Location
1	SECI - Assured Peak Power	M/s Greenko AP01 IREP Private limited	900	Kurnool, AP
2	SECI Wind-Solar Hybrid	M/s ACME Cleantech Solutions Private limited	380	Anantapur, AP
3	Tranche-6	M/s AMP Energy Green Private Limited	100	Nandyal, AP
4		M/s Hero Solar Energy Private Limited	120	Kurnool, AP
5		M/s ReNew Vikram Shakti Private limited	600	Anantapur, AP
6	SJVN FDRE Tranche- 1	M/s Clean Renewable Energy Hybrid Three Private Limited	120	Nandyal, AP
7	NTPC Wind-Solar Hybrid Tranche-4	M/s ABC Cleantech Private Limited	750	Solar Capacity of 350 MW and Wind capacity of 250 MW in Kurnool, AP. Remaining 400 MW solar capacity in Pokhran, Rajasthan.
8	NTPC FDRE	M/s ABC Cleantech Private Limited	300	Wind capacity of 500 MW and Energy Storage System (ESS) of 50 MW capacity in Kurnool, AP. Remaining 300 MW solar capacity in Barmer, Rajasthan.